\*MR. CHAIRMAN: Mr. H. R Gokhale to move that the Bill to provide for the further extension of the duration of the present House of the People as passed by the Lok Sabha, be taken into consideration.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): Sir, I move:

"That the Bill to provide for the further extension of the duration of the present House of the People, as passed by the Lok Sabha, be taken into consideration.

Sir, last year I had moved a Bill Bimilar to the present one for extending the period of the Lok Sabha for one year and that extended period of duration of the Lok Sabha will come to an end in March, I had given reasons at that time in the other House as well as in this House as to why it was necessary to extend .- the duration of the Lok Sabha. Principally, Sir. it was mentioned and had been accepted by all the Members and even by my friends in the C. P. I. that the extension was necessary because in this country some elements had come up who had created ,a situation of destablisation, who had created an atmosphere in wihi<>h they warned to disrupt tihe democratic functioning of our country and even violent methods were sought to be used and in some places even used. I had also' men-ttjoneld that the sole objective of these elements was to see that our democracy does not function in a democratic way. I am sorry to say that these elements which had created disruption are still active. It is wrong to think that they have been curbed or that they are not continuing their activities. Maybe,

cause of the stern measures taken during the emergency they have been curbed to a certain extent but that should not lead us to believe that they have gone away or that this threat of disruption of democracy has ceased to exist. It is no doubt true that in the course of one year after the emergency was declared some 16 or 17 months back there has been remarkable progress in some Ifields, particularly in the economic field. Sir, we know that we have made impressive foreign exchange earnings, there has been unprecedented growth in our gross national product, inflation and inflationary trends have been controlled to a remarkable extent and one is happy to note that the economy has attained a certain measure of stability and capacity for sustained growth.

Now, these are, of course, some of the gains of the emergency but that is why this exactly is the time when the country cannot afford to be complacent. These gains have to be consolidated and these gains have to be preserved from destruction which they are trying to attempt we have to see that all these forces which created an atmosphere of destabilisation, are again controlled and they are not allowed to cpme up to the surface, as, indeed, they are trying to come up to the surface whenever a single opportunity presented itself to them. It is true that in this country we are wedded to a democratic method of having elections free and fair elections periodically, and it is true that through this elective process we function in our democracy. Our faith and our confidence in this method is not at all shaken. In fact, I can say with confidence, that we adhere to this method. We lhave complete faith in all our democratic instruments and in this Ilarlia-ment. We have faith in all other

#### IShri H. R. Gokhale.]

democratic institutiony which are in this country although they have been subjected to very serious stresses and strains in the last one or two years. Now, if we take a view which will put the clock back, which will again put us in a situation where these forces which we tried to curb and which we want to curb, are allowed to come up to the surface, it will be really undoing the gains which we have achieved by this emergency. There has been a remarkable discipline after the proclamation of emergency in all fields. There has been moite production. As I have said, labour generally has co-operated with us and there have been fewer strikes. Although there have been fewer lockouts in the earlier stages, even these are now trying to come up to the surface and this is mainly on account of these very forces which had been responsible for disrupting our economy and disrupting our political system.

Now, it is up to us, and in fact, it becomes our duty, that we do not allow this, to happen again. It is not true to say that we do not regard elections as an important thing in a democracy. Indeed, they are very important. It is not true that we regard elections as a distraction and, therefore We are not prepared to go in for elections. Elections, in that sense, are never a distraction in a democracy. But, while we take the larger objective in view, sometimes, it becomes necessary that we postpone this process for the time being. Therefore, what I have suggested now is the postponement of this process for the time being for one year which is permitted and which was in fact, contemplated even by our lathers because even at that time this provision was made in article 83 that in an emergency, Parliament will have the power, by law, by necessary legislation to extend the duration of the House, at a time, for one year. That is what we did last time and that is what is agai» sought to be done for a period of one vear. Sir, I would strongly urge on all my friends here a"d even my friends in the C- P. I. who had cooperated with us last time, to co-operate with us. I do hope that they will recognise that the situation has not qualitatively changed so far as the attempts of these elements of disruption and their methods are concerned. In fact, if we have succeeded, it is because of the fact that stern measures were taken against them but that is not to say that we have succeeded fully in destroying these forces. And that is what we have to do anci it becomes our duty. It is for thi3 reason, mainly, Sir, that I brought the Bill first in the Lok Sabha, which has passed it and I have. therefore, a duty to perform in moving this Bill for consideration in this House.

The question was proposed.

SHRI BHUPESH GUPTA (West Bengal); Sir, I rise to oppose this Bill. May I, Sir, have the attention of the Congress President liberated from the captivating distraction by an honourable lady in the House? After all > I am a humble worker of a party speaking and when the President of the ruling party sits in front of me, must not I have, at least, the privilege of having been listened to by him even if a charming lady may be on his side?

Sir, 0n the 29th, at a Press Conference at the residence of the Maharashtra Chief Minister in Bombay, a leader of the Youth Congress, whom some Chief Ministers promoted to be a national leader, declared:

"Whether elections are held one year earlier or one year later, is a a minor issue. Future generations will not judge India just on the basis of the elections."

that statement we read early in the morning, on the 30th of October and we heard that the Lok Sabha poll was off- I had at least an -inkling that it was off. You can ask me, how did I have that feeling? But some, times, I go by intuition, intelligent guess and intelligent anticipation.

SHRI D. K. BOROOAH (Assam): And also irrationality.

SHRI BHUPESH GUPTA: Nowadays., Sir, people look for policy announcements \ through some non-official private individuals, on whom more than "one Chief Minister, these days, dances attendance even in distressing, and indeed, disturbing servility. If I may say, the elders should help and guide the younger ones, not try to spoil them. Sir, I would also like to point out to you that this phenomenon is a together a new one,. never witnessed during the 28 years of freedom up to the time of the Emergency. This phenomenon will be, some day, for the historians to analyse and explain to those who will follow us. But we are disturbed at what has happened. Even before the 29th of October, a Bombay iournal. briefed by gome well-known circles in New Delhi, not only ran a campaign the postponement of the elections, but actually forecast a postponement. Sir, I need not name it, you can recognise it by sight. On the 16th of October, that Bombay journal big headlines "ELECTIONS published in 1978"—Then, Sir,' two UNLIKELY TILL weeks later, this journal with the 30th October dateline and—we received it three days earlier; we received it on Thursday, that is to say, two before the hon. Minister made the days statement —"The '44th Hotchpotch' is likely to force postponement on reluctant Prime Minister". The heading said r POLL OFF'. This is an article by the editor of the journal, Mr. R. K. Karanjia. He gives some inkling of what has been happening. I do not know; it is for the Prime Minister to clarify. I quote:

"The Prime Minister appeared to be of two minds on this controversy when I called on her last Thursday for an off-the-record discussion of current problems. Her faith in democratic values naturally prompts elections according to schedule, and objective conditions in the country were never more favourable to her party than today."

Many more things are said. Here, in the beginning of this article, the very prominent writer says:

"NEW DELHI: THE 1977 POLL IS AS GOOD AS OFF.

Now, Mr. Karanjia makes a policyannouncement after making a trip to Delhi. He says:

"If the BLITZ forecast o? October 16 ... to which I referred—

to this effect needed any confirmation, it has amply been provided by the subsequent resolutions passed at joint meetings of the Pradesh Congress and Congress Legislature parties of UP, Punjab, Haryana and Bihar."

What else you need to explain the genesis of the Government decision to postpone the elections? Now, Sir, I mention this thing for the edification of Members of 'this House and also for the notice of our Congress President', who is a dear friend of ours in every way. Now, Sir. I should better mention it. Now it will be conceded and admitted on all hands that the postponement of election is extraordinary step. It is not possible under our Constitution, except under in so far Emergency, as the Lok Sabha elections are concerned. No one in the country, not even Parliament, has power to postpone the Lok Sabha elections or extend the life of Lok Sabha beyond its tenure, well, except under Emergency. Even under Emer-I gency, Sir, Lok Sabha election baa

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been held in this country. The Fourth Lok Sabha, in fact, was a creation of election under the Emergency. It is the privilege of the ruling party to go to polls ahead of normal schedule or call it prematurely for elections. This is done in many countries, literally in France, in England and in other countries pursuing, following, parliamentary democracy. In India also this was done in 1970-71 and for very good reasons also, after the dissolution of the Fourth Lok Sabha one year ahead of its completion of its term.

Now the Government seeks something else. It is one thing to go in for election before the term and it is quite another thing to postpone the periodic election • which is almost a mandatory section not only in written Constitutions but in Constitutional practices, such as we have in England, which does not have a written Constitution.

The Government undoubtedly has power to postpone the election for another year after postponing it, after having done it for a period of one year already. It means, for two vears the Lok Sabha may continue and there need not be any Lok Sabha elections. This, Sir, is by all accounts, an extraordinary step in a parliamentary democracy. Last year, we supported the postponement of the election. There were valid reasons for it. We were in the thick of the fight against the forces The of destabilisation. picture was not clear as to how things would ultimately In that uncertainty, when we were in the thick of the fight, it was but natural on our part—all of us who had been fighting—to come together and take a decision, as an exceptional step, to postpone the mandatory election of the Lok Sabha. Hence, we took cover under the provisions of the Constitution, i.e. under the Emergency provisions, to get the term extended for one year. Nobody at that time suggested that the term might have to be extended for a longer period. Postponement had to be extended for a longer period, none suggested. There were other factors, valid factors, were taken into account. Only which months back before we passed a few Bill last year, the 20-point that Extension economic programme embodying some of the very excellent demands of the agricultural labourers and the toiling people and other demands also of a popular nature, had been announced. We were all interested— 'we' means they also —in effectively inaugurating that programme. So, for these two reasons we thought election should be postponed—first in order to continue to fight against the right reaction, having been in the midst of the fight, and also to ensure conditions so that you could successfully launch the 20-point programme. We thought the nation's undivided attention must be given and we gave that attention and sanctioned the postponement of election. Today the situation is not the same as in 1975. We are all happy that it has changed for the better. This is a credit to all of us who .have worked for improving the situation politically in the country in so far as the-I threat of destabilisation is concerned. There are visible improvements. Not that the rightists, threat is gone or eliminated completely. I am afraid that threat potentially will remain so long as the socio-economic base of the reaction is not dismantled. That fight will be a prolonged fight and that fight will have to be fought not only administratively but so, more so ideologically and politically. But, Sir, the rightists have lost They are isolated all their chances. today, as never perhaps in the past. The masses have rejected them and they have been rejecting them. In fact, many of the rightists are joining the Congress.

It is for your Congress President to enlighten us on the subject—heiw. additions are being made, the kind of people coming.

Sir, look at, for instance, the interesting, if somewhat intriguing, press •tatement of Mr. Biju Patnaik who was one of the stalwarts of the total revolution, almost a Field Marshal in Orissa. He himself had driven the car when Mr. Jayaprakash NaTain went to Orissa to lead the total revolution there. After his release, Mr. Biju Patnaik made a press statement in which he supports,, the emergency—he has his own reasons for it. He supported the 20-point programme. And has preference youth developed a for leadership suddenly, thinking his time has run out—and only ten years is left for them. That way ten years are left for me also, may be less, Sir, now perhaps he will also be allowed to go abroad to rejuvenate idologi-cally, politically and if possible also physically by another five or ten years. These are matters of detail— I need not go into them. But these are interesting pointers in the situation. Do you think it shows a worsening of the situation unless you do not believe Mr. Biju Patnaik and took him as trying to bluff you? I am sure, the Congress Party will never say that they do not believe in Mr. Biju Patnaik.

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Now, Sir, many MLAs and MPs belonging to the rightist Opposition and the so-called non-Communist Opposition are joining the Congress Party. Here is my friend, Mr. Loknnath Misra, Deputy Leader of the Swatan-tra Party. Today he has found a bertlh. May heavens bless him in the Congress Party! Here is our friend, Mr. Prakash Veer Shas-tri,sitting almost next to me— a Jana Sangh stalwart. Today we has preferred to be an Indepenient. In Karnataka they are queuing up from the rightist parties to join the Congress Party. In Orissa there is again a queue for joining ths Congress Party by the BLD leaders and others, including ex-Maharajas and so on. The same spectacle Is everywhere.. Do you take it as a sign of strengthening of the rightist forces

or do you take it as a sign of weakening of the rightist forces? If Mr. Borooah can devise tactics to disrupt the rightist forces to weaken them, well, I can understand it. Only thing is, he should not weaken and compromise his own ideology and policy. But this is a party matter. I did not want to interfere in the internal affairs of any other party " but since you are the ruling party and your good health is the nations' good health, your good health is Government's good health and to some extent we are also benefited by » healthy ruling party and a healthy Government, I say it.

Now, Sir, here again I should like to not, overlook say, let us developments—the isolation and disruption of the rightist phalanx despite their attempt to regroup themselves. Well, they will do so. Their isolation, their disarray is a sign of victory of the anti-right forces. and I cannot think of the victory of the anti-right forces unless I take into account the great role the ruling party in the country played individually—in the many friends heroic struggle that we fought last year against the ^orces of total revolution. Sir, of course, influx into the Congress and the fine reception that the rightists are getting in the ruling party cannot but cause some serious concern. That is a disturbing phenomenon. But, Sir, ] Should like to know. Do you need th« postponement of the election to enable rightist entry into the Congress Party' I think Mr. Borooah is a for bigger at. traction and you do not require ai additional impetus for anyone to com into the Congress Party. Should yo in vour miscalculation decide to ad mit them within your own party, aT I to believe that the right reaction ca be fought by their stepping into you ranks postponing the electic by while denying the people their overdi exercise of the right to vote? As f< the 20-point programn has the economic prolongation of the life the Lok Sabha led to the steady ace

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leration of the implementation of the programme? Or has it produced the •pposite result?

Sir, the more elections are postponed, the lesser is the fear on the part of the bureaucrats to be accountable to the people and some of the politicians also. Therefore, let us not talk, that, for the implementation of the 20-point programme, in the present situation, we need to postpone the elections. We had implemented our Plans and yet we had held the elections. Every five years, Pandit Jawaharlal Nehru and Shrimati Indira Gandhi too went to the pols after having achieved some results under the Five-Year Plans and other things. They never said in those days that for the consolidation of the gains of the Second Five-Year Plan, or for the implementation of the Third Five-Year Plan or the Fourth Five-Year Plan, the elections had to be postponed. Now, new types of arguments have been devised by the Government for postponement of elections.

On the contrary, Sir, if the elections are held today, much of the resources mobilised and raised over the years for the active and energetic implementation of the Five-Year Plans will be inspired. Moreover, some of the amendments having been incorporated yesterday into the Constitution of our country, we do not take a defeatist argument, a mischievous argument, if I may say so, that the implementation of the 20-point programme demands the postponement of the elections.

Sir. some arguments have been given. I will answer those and I end my speech. The first argument was given by our friend Mr. Gokhale. Mr. Gokhale, I believe, has a portfolio of arguments. Every time, he gives some arguments. I have very carefully studied his speech in the Lok Sabha. He said: "We in the Congress Party are not afraid of elections". That heroic statement is unnecessary.

We never said the Congress Party is afraid of the elections. I do not believe that the Congress Members are afraid of the I do not believe it. elections. believed it, I should have said it. The Congress organisation is not afraid of the election's. I cannot believe that the Prime Minister is afraid of the elections, or Mr. Borooah is afraid of the elections. cannot say how Mr. Bansi Lai feels about He will explain his position. But he also is not afraid of the elections from the point of view of the electoral results. He knows his position in Harvana. The only thing is that I ask him not to treat Haryana as India. Let him be a little merciful to us. He is not afraid of the results of the elections. So, Mr. Bansi Lai is quite convinced of his position as far as the election is concerned. Then, why bring in all these arguments? We never raised such points. Am I a fool to say that the Congress Party is afraid of the Why introduce an argument elections? which has no relevance and which none of us has raised? May be some people outside are saying this for demagogic reasons. But we sitting in Parliament never said so. That perhaps cannot be said of some others. If they are afraid the elections, it is not because they are, afraid of the results of the elections because that may fond dreams, some of pome of their their plans, both short-term as well as long-term. Sir, may I, in this connection, remind you that from these plans we get an indication? These plans loomed large behind the demand for the constitution of the Constituent Assembly to redraft a new Constitution. Sir,, this was a wrong demand altogether. Now, Mr. 'Karanjia, who is supposed to be well briefed, well connected—he always knows which side given of the bread is buttered—has the connection between the fOJ" a demand Constituent Assembly and the postponement of the elect'on and the resolutions that were passed by the UP Executive Committee of the Congress Legislature Part}?

similar 'bodies in Haryana and and by friends are Punjab. Sir these also behind the demand for referring Constitution (Forty-fourth Amendment) Bill to a Select Committee and the demand for extending the tenure of the Lok Sabha not only from five years to six years but from five years to seven years. If the Constituent Assembly had been convened they then expected that in the name of drafting the new Constitution, the elections would be postponed for a long time. After all,, how can you hold elections when you are drafting the Constitution? It was a very calculated contrivance, and the demand came for scuttling the election, apart from the fact that some of them might be wishing to replace the present parliamentary cabinet form of Government by the Presidential system of Government. Can he deny it? Then six years came and then as a compromise it was arrived at "No Select Committee, no Constituent Assembly. Do not press for seven years, we shall have it for six years." as is provided for in the Bill. Then we shall seek extension of the life of the Lok Sabha by the addition of another year to make it seven years. Sir, it i3 'cash and carry' business, not 'lend and lease' business—here and now give us seven years. And you have got seven years. That is a very wrong thing to have been done. On the same day as Mr. Borooah was speaking in the Lok Sabha, on the 30th October, the Prime Minister was addressing a Cadre's meeting in Delhi. She said that if the elections were delayed for long, the people would lose their faith. She said a very right thing. Sir, my regret-and it is tragic for me-is this. What the Prime Minister says sometimes is very good. It shows robust commonsense and political wisdom. She has referred to the feeling of the people. But the practices go contrary to her sentiments, her utterances, what she thinks to be good. Sir, this was news to jne—here is a picture of the Prime Minister in the Blitz of 30th October, 1976. At the end of the picture, it is •written "Indira Gandhi ' ... of two

minds' ' I do not say "Indira Gandhi of two minds". But Mr. Karanjia who,. I am told, has ready access to No. 1, Safdarjung Road, has discovered that Shrimati Indira Gandhi is of two minds. I hope she would not be of two minds. I refuse to believe such things. She would be of one mind and of good rnind too. But she said, "If it is delayed, then the people would lose faith/' She is correct. Here, the difference between her and us over this question is one of how long. That is the difference. Shrimati Indira Gandhi may say that two years are not much; I may say that in the circumstances,, two years are quite long. It is a quantitative difference, it is not a qualitative difference with her over this matter. But what about Mr. Antulay my friend? He is one of the General Secretaries of the Congress. He said in Hyderabad that 80 per cent of our people are very poor and what they worry about is their sleepless nights. Sir, rhetorics are there. Were is 80 per cent, . .

SHRI D. K. BOROOAH: Rhetories are .there and here also.

SHRI BHUPESH GUPTA: Yes, if I have my rhetorics, Mr. Borooah,, such rhetorics are not praised by Prime Minister Indira Gandhi causing blush as it happened in your case that day.

Sir, here Mr. Antulay—he is a Congress leader; so I fake him seriously and he is a good friend also—said that 80 per cent of the people in the country were poor and were not expecting frequent exercise of their voting rights. What a profound utterance. Never have we heard such an utterance being made before by any leader of the Congress Party. Whether he likes me-or not is a different matter; and whether I like him or not is a different matter. But never did I hear any Congressman counterposing the conditions of the people to elections in this manne\*-. May I ask Mr. Antulay: Is it because of the Indian elections that today 22 crores of people live below the poverty-line and do not have even forty rupees

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something happened in West Bengal in the Building. The announcement in Parliament on October 30 of the election postponement was celebrated by the West Bengal Food Minister, Prafulla Kanti Ghosh,, right inside the Writers Building. He offered that afternoon sweetmeats to the reporters present in the chamber. Wah, celebration! Celebration for an assault on democracy by distribution of sweetmeats! I am reminded of many others who, when Indira Gandhi lost election case, distributed sweetmeats in this manner. Sir, not only that,, earlier on October 15, Prafulla Kanti Ghosh received a letter from Delhi in which he was asked to get resolution passed toy the West Bengal Pradesh Congress Committee demanding the formation of a Constituent Assembly and postponement of the elections in order to, as they called, consolidate the gains of national emergency. Sir, Prafulla Kanti Ghosh, obliging as he is and no less sheepish than others in certain matters, could not carry out the order because he was not given enough time. Mr. Om Mehta,. who is currently talking to Bansi Lai, should listen; both of them should listen. Sir, Mr. Bansi Lai does not listen. You know, whatever may be his politics, I told him one thing. I tell you, he has been a good friend of mine in this House. Personally he has been excellent to me as an individual. But I am not sure whether he likes Communists or not. I have my doubt's about it. But I can only tell you that for a Defence Minister of a country like ours,, to be anti-Communist is not in the national interest. He knows it. Let us now pass on to other points. I just leave the proposition toefore him.

What has been the result? People have begun to doubt whether any election at all will be held. Shri Gokhale anticipated this while he made his speech on the 30th. Of course, he said that elections will not be abandoned. I for one do not believe that elections are going to be abandoned. I am not holding any

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We have Parliamentary Democracy in other parts of the world also. Which party which rules the country, having a Parliamentary system, does not go in for elections when the situation is ripe? Sir, never it has happened. Never stay away from elections when the situation is ripe. Your assessment, therefore, is entirely-wrong. By heroics you cannot cover up your wrong assessment. I say it is not the question of assessment. Rightist forces are not in a position to mount the threat of the type they gave us last year. We know it very

We can call them to order ia the political arena in a frontal,, political against them. Sir, postponement of elections is for pushing certain other plans counter to the requirements on Parliamentary Democracy, counter to the requirement of accountability of the Ministers to Parliament, and counter to the traditions and conventions we have established over the years. Adult franchise is the most sacred right of our people. Adult franchise is the foundation on which our institutions stand. It has been said again and again that Parliament is supreme as it represents the will of the people. How can it represent the will of the people if the will of the people is bottled up artificially in this manner and not. allowed to be expressed? The provision on elections, mandatory periodical elections, is the cornerstone of Parliamentary Democracy. Never are they postponed except for very, very compelling and overriding circumstances in a country having a Parliamentary system. They are never postponed except in times of war or in times great natural calamity. Sir, even in Germany when Hitler and others were fighting we have seen nobody demanded postponement of the elections. They fought the elections They might have not lost the elections and they might not have won the elections. But they fought the elections all right. Nowhere in the world democratic parties shy away front elections. But, Sir, here somethin; else is happening. As I said, elections will upset the apple cart of som< of my friends in the Congress Party Sir,, what is happening here now? D( you mean to say that the postponement of elections will strengthen th< fight against the right reaction or ii the implementation of the 20-poin programme? I could have understoo( it if it were so. But what is happen ing in my State? Do you read in tfai newspapers that the West Benga Ministers are busy discussing as fc how the 20-point economic programm should be implemented or how th rightist forces should be fought an

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all that? They are discussing something else, something entirely different. They are discussing as to who should be the Chief Minister, who should be the Deputy Chief Minister, •who should control Home, where their loyalties lie and all kinds of things. Sir, I am sick of reading such things in the newspapers. It is not nry worry as to who becomes 11- e State Chief Minister. It is for the Congress Party to decide. But there is no principle involved in such moves which are going on in my State today. Therefore,, Sir, postponement of the elections will only strengthen such disruptive and retrograde trends in our political life and in the political life of the ruling party. I mentioned one businessman in Calcutta today. Sir. today that businessman is very powerful in Calcutta. I repeat, Sir, that the postponement of the elections will shield him, will cover him up and will not bring him to light, that businessman whose name I mentioned as Kamal Nath. He moves in a car with a red light on it which is used by the Ministers. He lives in a house where policemen are on guard and give him a VIP treatment and he does so many other things. I do not know him . . .

KAMESHWAR SHRI SINGH (Bihar): Sir, if the honourable Member has got any personal feuds with Mr. Kamal Nath Ihe should sort them out with him personally, but not on the floor of the House.

SHRI BHUPESH GUPTA: I may tell you that I have no personal quarrel with anyone of you or with anybody else.

SHRI KAMESHWAR SINGH: You may not have any quarrel with me or with anybody. But you should not sort out your quarrel with Mr. Kamal Nath on the floor of the House

SHRI BHUPESH GUPTA: I thought it should be brought before the House, it seems you do not like my example. AH right, Sir. He does not like my example and I leave it at that, But there is the other thing. How did he got a contract for nearly three crores from a Department of toe West Bengal Government without any tenders? I should like to know that. If the elections are held, such things will be discussed. When Mr. Boro'>ah distributes the tickets, such things will c<.me up before him and such things will be brought before him by the people of hi3 postponement of the party. Therefore, elections means, Sir that such things are shielded and we do not like such kinds of things at all Sir, election is an open book and it gives us an opportunity for stock-taking for Betting things right, and I hope the Congress will contribute to it and I have no Party doubt about that and we will also, in our humble way, contribute to this thing. But the postponement of the elections will only tend to strengthen the forces of right reaction and it is no wonder at all. Sir, those who led 'total revolution' movement are today taking full advantage of the postponement of elections spread cynicism to demoralisation among the people by saying have been postponed, that the elections that their right of adult franchise has been taken away and so on. I do not share their view and their deplorable anti-democratic, propaganda. But, disruptive and cynical Sir, must not I speak for the peope who have their right of exercise of adult franchise? As I said, Sir, it is the foundation on which our democratic . institutions stand and the renoinstitutions from vation of parliamentary time to time is the law of development and ;f you deny that renovation through periodic, regular and assured elections at the national -level. are weakening vou the foundations parliamentary of the institutions. whatever may be your intentions. We know that the rightist forces are taking advantage of it and the monopolists are

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very happy. Sweets are being distributed by these people whose political ideas are not very very good. Such people, you know are celebrating it and others are also celebrating it. The bureaucrats are the happiest people and they are happy that the elections are being portponed. Sir, therefore, I say: Change this decision. Take a better decision. I may appeal to you, gentlemen: Please do -not misunderstand me. I am not questioning the bona fides of the ruling party as such, nor of its leadership. But certainly I cannot ignore the moves of some people within the party who wanted a Constituent Assembly, who wanted a seven-year term,, who wanted stoppirg of the parliamentary system in favour of the presidential system, who want to push other friends, who want to have all our gardens arranged according to the flowers of their choice. Let a hundred flowers bloom but all the flowers need not be of their choice. Let them have a little garden according to their own choice in some back yard. Am I wrong, Sardar Amjad Ali? I ask you. This is all. I

Therefore, Sir, the postponement of the election wiU put us in the wrong light in the eyes of the world. Oui democracy, our parliamentary democracy, has stood the test of time, and We can proclaim to the world, having Won the glorious battle against the forces of destabilisation: We are proceeding with another election. Let it •not be said that because of the requirement of some people in high positions in the party we are postponing the election. Sir, if the Prime Minister had been in two minds, she might not have gone in favour of the postponement of the election.

May I, Sir, with all respect for her, appeal to her 'Come back to your fighting mood. Come back to that oosture, with which you prematurely "held the elections in 1971, took the bull by the horn and the nation gave ~vou abundant support and mandate against the monstrosity and challenge «T the 'firand Alliance\* 'at that time!

Where is that spirit gone? Where is that mentality gone? Must we surrender that spirit and mentality to the caprices of some ambitious, power-stricken politicians, no matter wher« ' they are situated? Indira Gandhi i» loved by people. But she is loved because at the testing moment of our history. One again, the call has ?ome and she has responded to the calls of history. One again, the cal! ha? come for going into a political battle to meet the challenge and sight of the rightist forces. I hope. Sir, she will come back to her old self. Let her take a definite decision.

Sir, the postponement of the election, in my view, today is a blow to parliamentary democracy. When some people say that the postponement of the election will mean the consolidation of the gains of the 20-point programme, I say, frankly, the postponement of the election will mean the consolidation of inactive g^ir.s, gains of the bureaucracy, gains of the reactionaries, and it will strengthen the hands of the reactionaries, no matter where they are situated. We demand that the election be held earlier. Let us not deprive the millions of people of our country to use a better tool with which to strengthen our politics and give expression and direction to our democratic institutions. Let us go back to the people as children go back to their mothers and seek their blessings, and we shall have created a far better cordition not only to retain all the gains that we have made but also to carry them forward, not only to corner the rightist forces but to give them a mortal blow which is necessary.

#### 12 Noon

Once again. I appeal to my friend\* opposite and if my friend Mr. Bansilal will not mind,, appeal to him in particular. The decision to postpone the elections again is an antidemocratic and ill-advised decision. Let the Prime Minister of the country for whom we hav<\* got respect and the people have go\* respect, disengage herself from these

[Shri Bhupesh Gupta]

kinds of forces which want to lead her ttie wrong way- If Karanjia is correct, I do hope that all of us are of the same opinion in this matter. As far as we are concerned, We are clear m our mind that elections are a moral and political necessity. We must not punish the people. We must respect adult franchise. Supremacy o' Parliament must get a fresh mandate from the people, from our millions of voterg who have never let down anybody in the nation, who have stood by the nation in all hours of crisis and test. I make my appeal to Mr. Gokhale if he is amendable to appeals. I believe he has been an appellate Judge for some time. Will you be amendable to appeal to advise your Prime Minister that a wrong and disastrous decision has been taken? It is better that you retrace your steps go in for elections and give no quarter to those who have begun to denigrade the elections, parliamentary system and parliamentary democracy and are wrangling for something which means totalitarianism in this country. This country can never be united, can never remain united or held together except in parliamentary democracy and under parliamentary institutions. Our democracy has played a great role in unifying the nation. Democracy has played a great role in unifying the nation and in leading the nation forward. Let us try our tested weapon, make the nation great and make the nation forward.

Thank you.

SHRI D. K. BOROOAH: Mr. Chairman, Sir, I have neither the eloquence nor the loud voice of my esteemed friend, Mr. Bhupesh Gupta. Nor do I have his simplicity with all his eloquence and all his erudition and all his experience in politics in the House and outside. Mr. Bhupesh Gupta has proved himself to be a very simple and gullible person. Sir, Mr. Gokhale, the Law Minister, has said that this measure of postponing elections is a very unusual procedure. It goes against the mandatory provision

having elections every five years. But this very extraordinary provision arises out of a very extraordinary situation, that is today, the emergency This House which is a sovereign House, is not allowed to extend the term of Lok Sabha except when there is emergency and that can be done only for one year at a time. We have done that earlier for a year and we are doing it for another year. Why did you do it earlier and, f0r that matter, why was emergency introduced? Let us consider that. As Mr. Bhupesh Gupta has said, there was a very big conspiracy of the fascist and reactionary forces. In this House, Sir, when I made a speech after Gui'arat, I said: 'Please do underestimate it. It is a cone-piracy of fascist and reactionary forces in this country. And it proved to be so. And I am glad that not only the Congress but all progressive forces including Mr. Bhupesh Gupta's Party worked together to fight and eliminate the reactionary forces, who held innumerable camps all over the country, huge mammoth meetings which the country had never seen before, opposing the rising of fascism in this country. We succeeded in cerfaSnly reducing and containing its size and virulence. But let ug face the facts. It was possible to contain them to the extent we have been able to do only because of the introduction of emergency. Let ug not forget this. And that is why all the progressive forces, including Communist Party of India, supported the emergency, and all the Communist countries supported emergency. The Congress Working Committee passed a resolution express, ing our gratitude to the socialist countries, the non-aligned countries. All the forces of nonalignment, all the progressive forces in the world supported us. It is only a year and a half, not even a year and a half but a year and four months. Are you to believe that all the fascist forces, all the reactionary forces, all the rightist forces vanished into thin air? If Mr. Bhupesh Gupta thinks that they have gone, have been liquidated, they have eliminated, I am afraid he is living in a political paradise where no wise man

lives. They are there very much. Some of them have been liquidated, some of them have gone underground and some of them are imprisoned. But the fact is this snake has been scotched, but not killed. They will raise their hood when the time comes, when the opportunity arises. Therefore, it will be unwise on our part to slacken our emergency. Any demand for removal of emergencymaybe, made out of democratic goodwillbasically will result in weakening democracy, will result in strengthening those forces which have gone underground but are very much alive. Sir, this was not a new phenomenon. Our founding fathers in their wisdom expected it. But you remember when {hey framed the Constitution they had to go through a trauma of communalism, communal fight and partition of India. It was a communal holocaust when men, women and children were killed on both sides of the frontier. During that period they built a Constitution and they knew what they were doing and they knew the changes that could be forthcoming. Sir, Dr. Ambedkar, the Chairman of the Drafting Committee, is really, and you all agree, the architect of the Constitution, Aa Shri Rajagopalachari said, he is the Abhi-nav Manu, he is the new law-giver. Sir, the lawgivers in this country have always been Brahmins. But the independent India when it had to choose a law-giver, it chose one from the deprived classes. I think it is a great historic achievement on the part of the Congress.

You remember, Sir, in the 'Veni Samhara', when Dronacharya died, there was a debate as to who should become the General of the Kauravas, it was Aswaddhama who put his claim because he himself was a good fighter as well as the son of Dronacharya. But others including Duryodhana wanted to make Kama who was a good fighter and a hero as the commander in chief. Then Aswaddhama said, "How can you put him? He is a 'suta mitra' '. He is the son of a eharioteer, son of a rickshaw-Walla or

a tonga-walla or whatever you call it. Then what did Kama say? He said:

### दैवायत्त कुले जन्म, मंदायत्तं तु गारुषम्

It means my birth is controlled by my destiny but my achievements by myself. That is the principle on which this Constitution was built by a person whose birth did not stand in his way of becoming the architect of the Indian Constitution and the law-giver ot Independent India. Now, what did he say? In his valedictory speech, Sir, when the Constitution was completed, he made a very, if I may say so, profound speech. He wag a 8cholar, a lawyer, a D.Sc., a Ph.D, and an LL.D.

SHRI BHUPESH GUPTA^ Not a Ph.D.

SHRI D. K. BOROOAH: I am talking 0f Dr. Ambedkar, not you, Sir.

Sir, if I am not mistaken he did not really study, he ate dinners only in England.

Sir, he was a D.Sc. and an LL.D and Sir, if I am not mistaken, Mr. Gokhale was his student when he was the Principal of the Law College. Now what did he say? He said: "We have built up democracy. This Constitution will be the pivot around which the democracy will grow." If we wish to maintain democracy not merely in form but also in fact what must we do? The first thing in my judgment that we must do is to hold fast to constitutional methods for achieving our social and economic objectives. It means w« must abandon the methods of revolution. It means we must abandon the methods of civil disobedience, non-cooperation satyagraha. When there was no way left for constitutional methods for achieving social and economic objectives, there was a great deal of justification for unconstitutional methods and when constitutional methodg are open and available there can be no justification for adopting unconstitutional methods. These method\*

are nothing but forms of anarchy and the sooner they are abandoned the better for us.

Secondly, Sir, he said that if we wished to preserve the Constitution in which we have sought to enshrine the principle of Government of the people, for the people and by the people, let <us resolve not to be tardy in the recognition of the evils that lie across our path and which induce people to prefer Government for the people to Government by the people. Mark these words ""Government for the people" and not 'Government by the people" and let us not be weakned in our initiative to remove them. That is the only way to serve the country, I know no better. That is when all these anti-democratic reactionary forces wanted to destroy the democratic edifice of this country a couple of years ago we all stood by the Constitution and democracy in this country and fought down the forces of reaction and because the Prime Minister herself was the leader of that great jehad against anti-democratic froces in this country and she, recognising the evil, more quickly than many of us, introduced this emergency so that - that evil, that anti-democratic evil could be removed and she did not show any weakness in that. What she did was in conformity with the wishes of the foundingfathers. Therefore, extension of one year at a time is also in accordance with the wishes of the founding-fathers.

We have taken this time not only to consolidate the gains of the emergency and the 20-point programme, but also to see that we do not slacken our fight against forces of reaction. I do not believe, as Mr. Gupta firmly seems to believe, that these forces have already been contained and we do not have to do anything now except to eat rasgoolas. But Sir, how can you complain if a man from Calcutta eats ras-tgaolas, because that is the home of

rasgoolas. And it is also a fact, Sir, Mr. Gokhale said that what Bengal thinks today, India thinks tomorrow. But I find what Bengal eats today, we are all eating tomorrow. Rasgulla ia a Bengali creation; it is now popular all over India. Even there. Sir, Bagh Bazar is a place of Sandes and if Mr. Bhupesh Gupta eats a few Sandes more than others, how can we blame him? He comes from that area.

There are a number of things that I would like to go into. About ths question of what I read. Sir, I am not a very bad reader of books. Certainly, I do not specialise at all in reading tabloid papers and I wish Mr. Bhupesh Gupta would also utilise his hard-won leasiure after the work that he has to do here and outside, in 'reading something more serious so that he may not be misguided by them.

#### [Mr. Deputy Chairman in the Cnair]

Sir, I will tell you one thing. He said that the Constituent Assembly demand was raised by the Pradesh Congress Committees. Sir, in this .country, there are 22 or 23 Pradesh Congress Committees now. Now, Sir, it was at my instance, and my Gene--ral Secretary had advised, that the Pradesh Congress Committees should also consider this Constitution amendment and give their views. All of them have given their views, but. in this country, we do not force our views on anybody. We are not only belonging to a democratic country but we are also a democratic party. And it is, Sir, this party that introduced democracy in this country. Dr. Ambedkar p^ced it on record that t but for the Congress Party, the framing of the Constitution would have been impossibility. He said it not only once but more than once. Therefore it is we who brought about the independence and also democracy in this country. We behave democratically. Our members in this House, our members in the Assemblies. our members in the Pradesh Congress

Committees, in the All-India Congress Committee, are free to give expression to their views. But, Sir, there is one basic thing. Once we come to a conclusion, once we come to a position at the highest level, which means certainly, the Congress President, the Congress Working Committee and the Prime Minister, no Congress man has the inclination to differ. Even so, there was a demand for a Constituent Assembly but once the Prime Minister decided: No, the Parliament has the constituent powers to amend the Constitution as and when it likes everybody accepted it. But for the support of the Congress Party in this Constitution (Amendment) Bill, this would not have been passed in this House. The opposition—majority of them—were neither in the Constituent Assembly nor are they here and I can put it that they are irrelevant to the history of India.

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Sir, he said that we enter intowhat did he say? Did he say cash and carry business? Isn't it? —that we entered into an agreement with them that it will be six years and there is a demand for Constituent As sembly. Sir, this six years' period was included in the Bill which was Introduced here on the 1st of Septem ber 1976 itself. When it was intro duced first on the 1st of September, long before the demand for a Consti tuent Assembly was aired, six years' period was already included in it. How can we have an agreement or ahorsetrading or a cash and agreement about something which is already there. When they found that the consensus was not in favour of demand and when the Prime this Minister herself made it clear and categorical as loyal Congressmen, as democratic Congressmen, they with drew their demand and that was the end of it. There was no horse-trad ing and no cash and carry contract. It was very simple that it was already decided long before this demand was there. That knocks the bottom of his argument. <981 RS—2.

I am grateful for what he has said about the twenty-point programme, that it has created a stir in the minis of the people. Certainly, it has. Sir we would like to be praised. But we do our job not because others praise us, but because we think it is in the interest of the country. I am sure, whatever others may say and whatever some cynical friends amongst u» also may say, the twenty-point programme has caught the imagination of the people. We have been able to achieve a great deal, and that too, without confrontation. We have only applied the policy of non-violence which made India independent ancl which introduced democratic processes in this We only applied that method of country. non-confrontation,' of mass participation and in the twenty-point mass persuasion programme. It may be, we are a little slow. But I believe, in the ultimate analysis, the tortoise will defeat the hare. Therefore, one year and four months is not long enough a period to push through the programme all over the country having a population of 600 milliort living mostly in the villages. twenty-point programme—he knows\* and all of us know—relates to the life of the man who lives not only in the city, but also to the man who lives in the remotest corner of India. Therefore, Sir, it will take time. It is quite justified that we take some time to consolidate our gains. You can fight the fascist forces temporarily by force and temporarily by public opinion. ultimately, you will have to involve the broad masses of India to fight fascism, and for that, the masses of India must have a feeling that to fight fascism is in their interest. You must create a stake for them in the country so that they know that these forces are going to take away the food from their mouth and cloth from their back. A sense participation, a sense of involvement and a sense of having a share in th« country is necessary, and for that, the twenty-point programme is very im portant. It has already created i climate of mass participation in th

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Now, Sir, Emergency has to continue. The students of European History well know that Emergency was proclaimed on the 3rd September, 1930. It has never been rescinded'. In September, 1976, the Irish Parliament passed a fresh resolution to continue the Emergency. There was trouble because of this and the President resigned. The period is from 1939 to 1976. Let us not forget that Ireland was a neutral country. It was not involved in the War. There was no problem because they did not participate in the War. They remained neutral, i do not 'say we should continue like that. They need not cite examples against us. We can cite examples in our favour.

SHRI ABU ABRAHAM (Nominated): It is not a very good example.

SHRI D. K. BOROOAH: He said about Western countries. I did not say it is a good example. When they can cite examples against us, we can also cite examples in our favour. I slaim that right. I have acclaimed that right. But one Directive Principles of the Irish Constitution.

Sof Sir, for the purpose we wanted the extension o- Parliament. We fiot one year and we are asking for one more year because otherwise, the election would have opened the pandora's box and would have enabled Ihuse forces to rt-ar their heads and their hoods also. So, only because of this, Sir, I representing the Indian National Congress, thought deeply about this problem and suggested to the Prime Minister that perhaps it would be necessary to postpone the elections i %y one . year. As he knows it

better than I do because he was here when I was not, when Prime Minister held the elections one year earlier some people opposed it but we all were agreed on this because this has been a democratic principle, a principle of the parliamentary sys tem, that it is the right of the Prime Minister, not even of the Cabinet, to decide the time of election. It is the Prime Minister who decided the time of election, i.e. one year ahead. And when she decides now that it should be held later, I suppose you should not grudge her right because mately it is she who has to the bull by the horns, not Bhupesh Gupta. It is the lady who took the bull, the fascist bull, by the horns. So, let her handle .....

SHRI BHUPESH GUPTA: At the moment she is on the horns of a dil-emna.

SHRI D. K. BOROOAH: Let her handle the situation as best as she can and she can surely do it. You were all doubtful whether the Constitution Amendment Bill would be passed in this House. There are 30 many people who were doubtful about it, but I say that the Prime Minister is of a single mind, she is of an undivided mind. She said that in this Session the Parliament has to pass the Constitution Amendment Bill and it has been passed.

I agree, as you were right to say that it is an enabling clause, it is an enabling authority and she will use it as best as she can. But I feel and I am sure not as an individual but as President of the Indian National Congress—I have m-y- own sources of information and I am very gratefut to him when he said that he accepted it-if we go to polls we will win hands down. I have no doubt about it . . .

SHRI BHUPESH GUPTA: I did not say like that. I said you are not afraid of elections. Don't put your word in my mouth.

SHRI D. K. BQROOAH: At least you have given us the compliment of being courageous. I am thankful to you. I only wish I could reciprocate. "What I saw is that we know we will win. I will not, therefore, raise this question at all. It is not the question of winning an election but in the process of winning the forces of disruption will get revitalised. That is what I do not want and no Congressman will support it. That is my contention. Therefore, I would like to make it clear that it is for the Prime Minister to decide when the election should be held. Cerainly, the Prime Minister will not wait like Mr. Callaghan whose majority is one 6r less than one. I am sure, she has the majority and more than the two-thirds majority. The right to decide the continuance of the Lok Sabha is not a personal right, it is a right given by the Constitution itself and in special circumstances or at a situation of internal disturbances. That nobody has complained of. Nobody has questioned that there was hot a situation of internal disturbances. There was a case for emergency. Everybody is agreed on that. Nobody has opposed emergency but what is opposed to or what is objected to is what stamps out of emergency.

Sir, I do not want to reply to whatever points he has raised because they are not germane to our discussions. But one thing I will tell you again. So far as the Congress is concerned, I cannot speak for others but certainly I can speak on behalf of the Congressmen—we do not want to postpone the elections for a day if it were not in the interests of the democratic governance, protection and safeguarding of democracy in this country. We will win the elections as I sad, hands down. We will come, perhaps, with a larger number than we are in the present House there. But, as I said, in the process there is a risk that the fascist forces will get an opportunity to raise their heads—and for quite sometime I would not like to have But.

even so, ultimately it is for the decision of the Prime Minister and I am sure in her wisdom, in her knowledge of the country and, as he himself has said, in her choice of the historic moment she will decide. And in her capacity to choose the historic moment, I suppose, she is unrivalled and unequalled in our history. So we defended her to void the anti-democratic, fascist forces in this country. We did so under her leadership.

We established three milestones for democracy by amending the Constitution, by including so many things, by including socialism and secularism as not the character of our Constitution but also our objective. So. let us not fight for a very small thing. I konw, one year under her leadership would be an advantage rather than a disadvantage for democracy in this country. We have passed the Constitution Amendment Bill. A lot of things will emerge out of the Constitution. We discussed the problem of the legal system. Then we included education also in the Concurrent List. Let us also have a close look at these problems. I am sure,. Sir, democracy will be safer in her hands for one year rather than if we had introduced the election now and created an opportunity and enabled the disruptive forces a field day even for a short period. I have, therefore, no hesitation-both as an individual and as the head of the Congress Organisation—in supporting this Bill moved for the extension of the Lok Sabha by one year by the Law Minister. I am sure, Sir, if Mr. Bhupesh Gupta would think a little more objectively and not get involved about what happens in Bengal, what happens here or somewhere else..

SHRI BHUPESH GUPTA: But you are going to Bengal. I know,, all the Bengal leaders you have got here. I have got none. What are you doing with them?

SHRI D. K. BOROOAH: I did not refer to Bengal. You did. I have not said a word about Bengal.

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SHRI D. K. BOROOAH: I know, Sir, so far as I am concerned, I may .say one or two things by way of joke. But I know, so far as Bengal is concerned, it has been the harbinger of partriotism in this country and I am sure they will fight for India,, maintain Indian democracy and consolidate India's nationalism in the lowest reaches. Let us not worry about Bengal, let us not worry about the Congress.

SHRI BHUPESH GUPTA: I am not worried. Sir, on a point of personal explanation. I am not at all worried about anything. The only thing I would like is that Bengal be ruled constitutionally by the institutions that are there and by remote not control. 11.1.

SHRI D. K. BOROOAH: Sir, Bengal is under the Centre. So are all other States. But Bengal has a very special characteristic of its own. As I said, it is the harbinger of patriotism in our country. Certainly, they will not let us down. I am sure that Bengal can look after itself. But,. Sir, I will again earnestly ask him to re-consider what he had said. Let us not go by matters which are peripheral, matters which are irrelevant. In this large country there are people who may behave perhaps irrationally, there are people who may behave even, if I may say so, not in accordance with what we consider to be proper values. But, even so? by and large, I am sure Sir, the last year and a half has enabled the country, under the leadership of the Congress and through the instrumentation of the Government, to march forward towards democracy. I suppose, there cannot be any doubt about it. Therefore,, let us strengthen the forces of democracy by enabling the Government and the Prime Minister to deal with the forces of reaction for a short while. Then the Prime Minister, In her own judgment, in her own aSM»sment, and in her own

sense of the historic action, will choose the day when we will go to the polls against the forces of reaction and rout them.

Thank you, Sir.

MR. DEPUTY CHAIRMAN: Mr. Schamnad. (After a pause). Are you not speaking?

SHRI HAMID ALI SCHAMNAD (Kerala): No., Sir.

MR. DEPUTY CHAIRMAN: Mr. Swaminathan.

SHRI V. V. SWAMINATHAN (Tamil Nadu): Mr. Deputy Chairman, Sir, I oppose the Bill because it seeks to extend the life of the House of the People from 5 years to 6 years on a permanent basis when there are adequate measures in the Constitution, old as well as the newly-amended one, under Emergency powers to elongate the life of the House of the People to 6 years, 7 years,, or 8 years or even 10 years from the statutory tenure of 5 years. The only thing is you have to extend it from year to year. You cannot jump to more than a year at a time.

I opposed the relevant amendment in the Constitution (Forty-fourth Amendment) Bill also.

Let us look at the world. In various countries, U.K. Canada, France, Ireland (to which my honourable colleague Shri D. K. Borooah referred), South Africa, Zambia,, Czechoslovakia, Egypt, in all these European, African and Arab countries also, the life of the Parliament is only 5 years.

If we take a "bigger country like the USSR, the life of Parliament is only 4 years. In Japan and Yugoslavia also., it is only 4 years. In S| Australia, it is only 3 years. In the USA the life of the House of Representatives is 2 years. Life of the Presidency only is 4 years. Even in China, the provision is only for 4 or 5 years.

air, why snouia we alone go m for more than five years? Why one more year? In the Constitution (Forty- fourth Amendment) Bill, no reason is adduced for extension of the life of the House of the People.

Either they must be jealous of the Council of States which has a term of six years or they are selfish. The reason now adduced in the present Bill is that the, conditions that prevailed in 1975 prompted the Government to extend the life of the House of the People for one year,, from 1976 to 1977, continue to prevail. Even for argument sake if we accept it, •\*\*- Parliament has got ample powers under Emergency provisions of the Constitution to extend the life of the House of the People from 1977 to 1978. What is the difficulty about it? who objects to it? Where is the intervention of the Judiciary coming in the way? Nobody can dare to say that this Bill is necessary to bring about a bloodless socio-economic revolution, except perhaps, in the pay and allo-wanes of the Members of the House of the People for one more year.

Before the Constitution (Forty-fourth Amendment) Bill,, you had article 31C. Article 31C itself is a powerful economic weapon, a magic wand. You had the Ninth Schedule to shelter all the radical legislations aimed at the socio-economic progress. You had both the sword as well as the shield to bring about a socio-economic transformation, to establish a socialistic society. Now, after the Constitution (Forty-fourth) Amendment Bill, you have had article 31C amended which is an advanced form of the old article 31C. The new article 31C has now made almost all the Directive Principles enforceable as good as the Fundamental Rights. The new article 31C is equal to. Alladin's wonderful lamp. Further, now you have a new proviso to article 358 and also to article 359 by which you can have emergency in a part of the country: you need not declare emergency in the whole of the country. One State affected by emergency need not

anect me acqueent or other states not affected by the emergency conditions.

When you have all such sophisticated gadgets in the Constitution, where is the necessity to elongate the life of the House of the People on a permanent basis? It is significant to note that this provision is not there in the Swaran Singh Committee's Report, and the reason given in the Statement of Objects and Reasons cannot be believed. If really the conditions that prevailed at the time of extending the life of the House of the People in 1975 for one year had continued during the time of August, 1976 when the Opposition leaders belonging to the All India Anna DMK, the CPI and some other Members of Parliament met the Swaran Singh Committee, the Committee would not have failed to bring it to the notice of the Opposition parties. It was not there definitely in the month of August, 1976 and we cannot presume that it is there even now. This is a later invention and so this argument cannot be accepted.

It is not a mere question of the extension of the life of the House of People, it is postponement of the general elections not only to the House of the People but also to the Council of States because as a necessary corollary the life of the legislatures of the States also is extended from five to six years. Then the elections to the corporations in the metropolitan cities and to municipalities, village panchayats and panchayat unions are also postponed. The people are vexed. Postponement of elections has brought about desertion and defection. Young political workers aspirants to have experience in the local administration, to participate in the local legislature's and Parliament's proceedings are thoroughly disgusted and disappointed. They- have lost their- enthusiasm.

By postponing the elections to the Assemblies in Tamil Nadu and in Pondicherry, you are denying the people of these States the right of [Shri V. Swaminathan]

sending their representatives to this august House. From Tamil Nadu, you must elect six Miembers and from Pondicherry one Member to this House. By passing this Bill, you will be violating the supremacy and sovereignty of the people; you will be guilty of commotting a breach of faith placed by the people in you in 1971. This is misuse and abuse of the mandate people gave you in 1971. Under the guise of consolidating the gains during the emergency, you are doing something illegal, something immoral. This is pure selfishness. This is nothing but grabbing power. Do not rely upon the two-thirds majority always. You know that it was the tyranny of the majority that was responsible for the crucifixion of Christ and for Socrates being ordered to die toy hemlock. You say that all Opposition parties which did not meet those Swaran Singh Committee and did not participate in the discussion on the Constitu-(Forty-fourth Amendment) Bill are Sir, we responded to your irresponsible. But; request and we had discussions with the Swaran Singh Committee and also participated in the discussion on the Bill. I must say that Mr. Gokhale and other members of the Swaran Singh Committee welcomed us and gave a very patient hearing. We responded to your request. It is time for you—and your turn—now to respond to our request to drop the Bill, not to pass this Bill in the interests of the supermacy and sovereignts of the people. Sir, I oppose this Bill.

श्री सुलतान सिंह (हरियाणा) ः उपसभापति जी, यह जो विधेयक ला भिनिस्टर साहब ने पेण किया है मैं इसका समर्थन करने के लिये खड़ा हुआ हं। आप जानते हैं कि इस देश के अन्दर एक अजीव हालत पैदा हो गई थी। आज जो लोग लोकतंव की दुहाई देते हैं वे इस बात को भूल जाते हैं कि आज से दो-तीन साल पहले हिन्दस्तान

के लोकतंत्र की क्या हालत बन गई थी। चुनी हुई ऐसेम्बलियों का काम करना मश्किल हो गयाथा। लेकिन हमारे देश की प्रधान मंत्री ने इमरजेन्सी लागु करके लोकतंत्र को जिन्दा रखा है। ग्रव लोग इस बात को मानने लगे हैं कि ग्राज वे ग्रापाय के साथ काम कर सकते हैं। यही नहीं इसरजेन्सी के बाद देश की ग्रर्थ-व्यवस्था बदली है ग्रीर कल-गरसों की वर्ल्ड बैंक के चेयरमैन का बगन ग्रापने पढ़ा होगा। उन्होंने यह कहा है कि हिन्दस्तान ने ग्रानी म्रयंक्रयवस्था को जिस तेजी से संवा**राहे** इसकी मिसाल दुनिया में मिषकल से मिलती है । ब्राप हमारे देश के एक्सपोर्ट को देखिये, प्रोडक्**शन** को देखिये ग्रीर दूसरे का**मी** को भी देखिये। हर क्षेत्र में देश की हालत बेहतर बनी है। ऐसी स्थिति मे यह जरूरी हो जाता है कि जो ताक्तें लोकतंत्र की दृश्यन हैं, जो फ़ासिष्ट ग्रागेनाइजेजन हैं. जो हमारे जनतंत्र को भंग क**रना चाहते** हैं ग्रीर जो इस इसरजेन्सी के बाद भी देश में सकिय हैं, उनको किसी तरह का ऐसा मौका न दिया जाये जिससे वे इस इसरजेन्सी का नाजायज फायदा उठा सकें। भाषांजानते हैं कि कुछ एक ऐसे भी पालियामेन्ट के मेम्बर हैं जो दूसरे देशों में जाकर इस देश के खिलाफ बेहदा प्रचार कर रहे हैं। इससे साफ़ जाहिर है कि ये ताकतें अभी तक दबी नहीं हैं। इन्हीं परिस्थितियों को देखकर हसारे लाँ मिनिस्टर यह विल लाये हैं जिसके धनुसार लोक सभा की भवधि एक साल के लिए बढ़ाई जारही है । इस विश्वेयक का मैं समर्थन ग्रीर स्वागत करता हं ग्रीर वह इस**लिए** करता हं कि पिछले एक साल के सन्दर हमारे देश की अर्थ-ज्यवस्था जिस तरह से संवरी भीर सम्भली है उसकी बनाये रखना बहुत भावश्यक हो गया है।

हमारे बुजुर्ग दोस्त श्री **भु**षेत्र गुप्ता ने कहा कि चनाव जल्दी होने चाहिए । मैं 5 House of the People [12 NOV. 1976] (Extension of Duration) 46
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तो इस बात को मानता हूं, कि चुनाव होने " दिखाये हुए नाग पर चन रही हैं।
चाहिएं। श्री भूषेण गुष्ता ने यह तो नहीं जानते हैं कि कुछ मान पहले कोई ग्रा

चाहिए। श्रीभूषेण गुप्ताने यह तो नहीं कहा कि कांग्रे । पार्टी चुनावों से डरती है। लेकिन कुछ लोग कहते हैं। ऐसे लोगों को में एक बात बनाना चाहता हूं कि कांग्रेस पार्टी ग्रपोरचनिस्ट पार्टी नहीं है। श्रगर कांग्रेस पार्टी **ग्र**पोरच्निस्ट होती तो श्राज से बढिया वक्त चनाव के लिए कोई दूसरा नहीं हो सकता है । कांग्रेस के सामने कभी यह सवाल नहीं रहा कि कांग्रेस किसी तरह से कुर्सी पर झाए या गद्दी पर धाए । कांग्रेस के सामने हमेगा यह सवाल रहा कि देश को आगे कैसे बढाया जाये और इसी भावना से प्रेरित होकर लोक सभा की भवधि एक साल के लिए बढ़ाई जा रही है। उप-सभापति महोदय, मैं स्नापकी सारफा अपने दोस्तों को यह बताना बाहता है कि कांग्रेस पार्टी चनाव की डा की वजह से लोक सभा की अवधि एक साल के लिए नहीं बढ़ा रही है। काग्रेस पार्टी का एक केरेक्टर रहा है। जिस रोज इस देश का बंटवारा हुआ, यहां पर हिन्दू-मुस्लिम झगड़े चल **एहे थे, कत्ले ग्राम चल रहा था। उसी** समय हमारा पड़ौसी देश पाकिस्तान बन रहाथा। पाकिस्तान 14 अगस्त को बना और उसी रोज एक एला । हम्रा कि पाकि-स्तान एक इस्लामी राज्य होगा। आरप जानते हैं कि 15 ग्रगस्त को हिन्दुस्तान बना ग्रौर उसा रोज पाकिस्तान बनने के दूसरे दिनपंडित जवाहर लाल नेहरू लालकिले के सामने यह एलान करते हैं कि हमारा देश सेकुलर होगा। उन्होंने कभी इस बात का भाय नहीं दिखाया कि इसका परिणाम क्या होगा। बल्कि उन्होंने यह कहा कि हम लोग प्राने रास्ते पर चलते रहेंगे। यही कांग्रेस पार्टी की शक्ति रही है क्योंकि कांग्रेस पार्टी हवा के साथ कभी नहीं बहतो । पंडित जवाहर लाल नेहरू के बाद उनको सुपूर्वी श्रीयति इंदिरा गांधी ग्राज देश को प्रगति के पब पर ले जा रही है और उनके द्वारा

दिखाये हए जागै पर चल रही हैं। स्राप् जातते हैं कि कुछ साच पहले कोई ग्रादमी यह नहीं यातवा था कि छोंछ प्रदेश कभी एक रह सकेगा। लेकिन बाज प्रांध्र प्रदेत एक प्रान्त के रूप में प्राने बढ़ रहा है। इसी प्रकार से इपरजेन्सी से पहले कुछ विरोधी पार्टियों की गी। त्रिधियों के कारण हमारे देंग में ला एण्ड आर्डर विलाहन खत्म हो चुका था और काले जों स्रोर स्कूलों के स्रन्दर अध्य-तस्थाऊरैत चुतीयी। विद्यार्थी विध्वं-सक कार्यवाहियों में संलग्न हो गये थे। ब्राज यह सारो स्थिति बदल गई है । साज हनारे सामने सवात यह है कि इस स्थिति को किस प्रकार से स्वापी का प्रदान किया जाये। ह्यारे देश को प्रधान मंत्री श्रीयती इंदिरा गांधी चनावों से डरते वाली नहीं हैं। कांग्रेश पार्टी भी चुनाव से डरने बाजी पार्टी नहीं है। अपनी श्री भूपेश गणा जी ने चौबरी बंसीबाल का जिक किया। बैसे तो कांग्रेस प्रेजीडेन्ट ने भी किया। लेकित उन्होंने उनके बारे में एक खान बाद कही कि चौक्सी बंसी गल जो एन्टो-कम्युविस्ट हैं। यह उन्होंने खेले लब्जो से कहा। उत्तकापित महोदय, मैं यह कहना बाहवा हूं कि यह वात सही नहीं है कि चीक्षरो बंसी गङ एन्टो-कस्य निस्ट हैं। यह ठीका है कि वे कम्युनिस्ट नहीं है पर एन्टी-कम्युनिस्ट भो नहीं है। पना नहीं उनके पास क्या है जिसके ग्राधार पर उन्होंने यह बात कही। भूपेश जो चले गये। अगर कम्युनिस्ट लोग देखें तो जिस बका हम के बन्दर कान्ति बाई बीर कान्ति के बाद पहली मीटिंग जब लेनिन ने की तो उसके अन्दर उन्होंने कहा कि किसी भी देश में सोत्रजिज्म बिजली के वर्गर नहीं या सकता। यह लेनिन ने कहाथा। भूपेश जी यहां बैठे हुए नहीं हैं परन्तु मैं उनको वह बधाना चाह्ना हं कि ब्रिन्दुस्तान मे प्रगर कोई ऐसा व्यक्ति है जिसने स्टेटकाम्हप मंत्रीबनकर सबसे पहले हिन्दुस्तान के अन्दर अन्तो स्टेट में

## [श्री सुल्तान सिंह]

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एक-एक गांव तक बिजली पहुंचाई तो बह चौधरी वंसीलाल है। वे ग्रपनी स्टेट के एक एक गांव तक बिजली लेगये श्रीर ऐसे व्यक्ति को वे एन्टी-कम्यनिस्ट कहते हैं। में मानता हं कि वे एन्टी-कम्यनिस्ट हो सकते हैं लकिन एन्टी-सोसलिस्ट नहीं हैं।

श्री काली मुखानी (पश्चिमी बंगाल): सारा हिन्दुस्तान एन्टी कम्युनिस्ट है।

श्री सुलतान सिंह: वह सोशलिस्ट है। लेनिन ने कहा था कि यदि सोसलिज्म लाना है तो एक एक गांव में बिजली ले जाओ। हिन्द-स्तान में पहला मख्य मंत्री चौधरी वंसीलाल था जो एक एक मांव तक बिजली ले गया उसके बाद 100 परसेन्ट ग्रगर किसी स्टेट में ट्रासपोर्ट का नेशनलाइजेशन हुआ तो वह सबसे पहले हरियाणा में हुआ, चौधरी बंसीलाल के जमाने में हुआ। अगर 8 सौ या 7सी फुट नीचे पानी को उठाकर राज्स्थानी जमीन सींची जा सकती है तो वह हरियाणा प्रान्त में की जा सकती है। पाइप लाइनें बिछा कर वाटरलीगिंग पैदा करके मेन कैनाल कहीं बनी है तो हरियाणा प्रदेश में चौधरी बंसीलाल के मुख्य मंत्री बनने पर बनी। जब चौधरी बंसींलाल मध्य मंत्री बने तो सारे हरियाणा स्टेट के अन्दर कुल 5 हजार लम्बी किलोमीटर सडकें थीं परन्त जिस दिन वह हरियाणा छोड करके ग्राये उस दिन 17 हजार किलोमीटर लम्बी सड़के छोड़कर ग्राये । जिस दिन वह मुख्य मंत्री बने उस समय केवल 24 हजार ट्यूबबेल थे और जिस दिन छोड़ कर आये उस वक्त 2 लाख ट्युवबेल चलते थे। जिस रोज वह मुख्य मंत्री बने हरियाणा प्रदेश में कोई मुकम्मल युनिवर्सिटी नहीं थी, केवल एक यनिवसिटी कुरूक्षेत्र में थी ग्रीर जिस रोज वह छोड़कर ग्राये थे उस दिन एग्रीकल्चर युनिवर्सिटी हिसार में, साइस युनिवसिटी रोहतक में, कुरूक्षेत्र में युनिवसिटी बनीं। तो वह कहते है कि चौधरी बंसीलाल ंच्यी कम्युनिस्ट हैं।

हमारे देश की प्रधानमंत्री श्रीमती इंदिरा गांधी जी ने इस देश में सोसलिजम लाने के लिये जो छोटे छोटे कदम उठाये, वे चौधरी वंसीलाल के नेतत्व में हरियाणा स्टेट में सबसे पहले पूरे किये गये हैं। मैं बताना चाहता हुं कि चौधरी बंसीलाल ने पिछली बार जो इलेक्शन लड़ा उसमें न उन्होंने कोई अपना पोलिंग एजेन्ट भेजा, न किसी कांस्टीटयन्शी में गये । वे इलेक्शन से डरने वाले नहीं हैं ।

(Extension of Duration)

Amendment—Bill 1976

उपसभापति महोदय, ग्राज जो यह एक साल लोकसभा की मियाद बढ़ा रहे हैं यह इस देश के हित में बड़ा रहे हैं। इंदिरा गांधी जानती हैं कि इस देश का भला किस बात से हो सकता है। अगर इंदिरा गांधी जी यह देखेंगी कि देश का मला एक साल बाद चुनाव कराने में है तो वह उस वक्त जुरुर चनाव में क्ट्रेंगी । उस वक्त भी कुछ लोगों ने कहा था कि इन्दिरा गांधी एक साल पहले लोक सभा को क्यो तोड़ती हैं ? लेकिन देखा सबने कि वे टू-थर्ड मैजारिटी लेकर माई। माज भी उनके सामने एक ही सवाल है कि हमारा देश उन्न ति करे, तरक्की करे ग्रीर यहां पर उन्होंने साबित कर दिया कि इमरजेन्सी के बाद इन्दिरा गांधी जी ने जो कदम उठाया है उसके बाद हमारी ग्रर्थ-व्यवस्था संभली है, हमारी रेलगाडियां टाइम पर चलने लगी हैं, हमारी चनी हुई, सभाये ठीक तरीके से काम करने लगी हैं और जहां तक कम्युनिस्टों का ताल्लुक है मैं तो कहना नहीं चाहता लेकिन पिछले साल तो वे समर्थन दे रहे थे इसी तरह के बिल का, इस साल वे अगल क्यों हैं ? मगर यह उनकी पुरानी आदत है। उपसभापति महोदय, श्रापको याद होगा महात्मा गांधी ने "भारत छोड़ों" का नारा दिया था तो शुरु में साथ थे लेकिन बीच में छोड़ कर भाग गये। स्राज भी उनकी राय हमसे भ्रलग हो सकती है तो मैं उनका बुरा नहीं मानता।

मैं एक बात श्रापकी मार्फ़त उपसभापति महोदय, बता देना चाहता हं। काग्रेस पार्टी अपाचुनिस्ट पार्टी नहीं है; काग्रेस पार्टी के सामने इस देश का नक्शा है। इस देश के नक्शों को पूरा करने का लक्ष्य काग्रेस के सामने है। काग्रेस चनाव से कभी डरी नहीं, कभी डरने वाली भी नहीं। जब हिन्द म्सलिम झगडा था तो काग्रेस ने सेक्यलरिज्म को कायम रखा; जब इस देश के अंदर लोग कहते थे कि इन्दिरा गांधी शक्तिशाली नहीं है तो लोकसभा को तोड कर इन्दिरा गांधी चुनाव के मैदान में गई। ब्राज भी जब सारे देश के अंदर अफ़रा तफ़री, बदश्रमनी श्रीर बुरी हालत लोग पैदा करने की कोणिश कर रहे थे तो इन्दिरा गांधी ने सावित कर दिया कि इन्दिरा गांधी इस देश को किस तरह बचा सकतो है श्रीर उनको कितना बड़ा समर्थन हिन्द्स्तान की जनता ने दिया। ग्राप जहां जहां भी किसी युनिवसिटी में, किसी कालेज में जाकर देखें, वही वच्चे जो बिध्वंस की कार्यवाहियां करतेथे. अब वे इन्दिरा गांधी जिदाबाद के नारे लगाते हैं, वही लोग जो रेलवे को जलाते थे. जो तोड फोड करते थे. ब्राज वे दिन रात काम करते हैं। तो ब्राज देश का वातावरण बदला है। मैं चाहता हं यह वातावरण जो बदला है और इसके श्चंदर इन्दिरा जी ने जो एक ग्राधिक कार्यंकम दिया है वह मजबत हो। इलेक्शन भी बहुत बड़ी चीज है, लोकतंत्र भी वड़ी चीज है लिकन लोकतंत्र से भी देश बडा है। हमें देश का हित कभी नहीं छोड़ना चाहिये। आज ऐसा जो वातावरण बना है उसको बनाये रखे, यह देश तरक्की करता जाये। कार्ग्रेस पार्टी का बेशक नजरिया लोकतंत्र है और यही वजह है कि जगह जगह हमारी कांग्रेस पार्टी प्रस्ताव करती है और फ़िर प्रधान मंत्री जो फ़ैसला करती है उसको मानती है क्योंकि हमारी सिस्टम हो लोकतांत्रिक सिस्टम रहा है, हमारी पार्टी लोकतंत्र से कभी दूर नहीं हुई और जो भाई लोकतंत्र की दुहाई देते है उनका नचरिया हुमेंशा फ्रासिस्ट रहा है। लोकतंत्र

## का कोई भी अगर रक्षक बन सकता तो काग्रेस पार्टी ही बन सकती है। धन्यवाद।

Amendment—Bill, 1976

(Extension of Duration)

SHRI LOKANATH MISRA (Orissa) Sir, I rise to support the Bill. After the Congress President has intervened in the debate, there is hardly anynew point which I think I can add. Sir, there is very little that I can add after what has been said by him and by Mr. Gokhale when he sponsored the Bill. But, Sir, as a humble soldier of the ruling party.....

SHRI BHUPESH GUPTA: Soldier of the ruling party?

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta, you must go to your

SHRI BHUPESH GUPTA: All right,

SHRI LOKANATH MISRA: Sir. I would like to give my vocal support to the Bill.....

SHRI BHUPESH GUPTA: Sir. I am very sorry that our friend ia a humble soldies. I was wondering how he, who was a general in another party, has become a soldier.

SHRI LOKANATH MISRA: Sir, some references to me have been made by my esteemed friend, Shri Bhupesh Gupta, and I think I have to deal with them in my humble way. But I will deal with them later because I think personal matters come later.

SHRI BHUPESH GUPTA: No.no. Nothing personal; nothing personal at

SHRI LOKANATH MISRA: The national issues have to be dealt with first and, therefore, I would deal with

L&hri Lokanath Misra.]

the national issues, first after which 1 would come to his references.

Si?, I think at no point of time in history.----

SHRI G. LAKSHMANAN (Tamil Nadu)<sup>^</sup> He supported the postponement of elections last year. You ask him

SHRI LOKANATH MISRA: I will deal with him later.

SHRI BHUPESH GUPTA: Deal with me quickly because I have to go.

SHRI LOKANATH MISRA: I will deal with them later. All right, if you wish not to be here after you have made......

1 P.M.

SHRI BHUPESH GUPTA- I have come for you.

SHRI LOKANATH MISRA: After having made all the charges, with your experience of 25 years here, if you prefer to go, I would deal with it without you,...

MR. DEPUTY CHAIRMAN: In abstantia.

SHRI BHUPESH GUPTA: I want to hear you. That is why I am here.

SHRI LOKANATH MISRA: As I said, India has today attained a height which it has never attained in its history. And the height that it has attained is due to the outstanding and courageous leadership of Mr. Indira Gandhi, our Prime Minister, and the emergency introduced a year and some months ago. Sir, India's prestige has gone up very high internationally. There was a time when foreigners used to think of India a» a country with people who are unskilled, who are dependent on other\*, who go about with a begging bowl all over the world. That impression

has been completely eradicated—so much so, the World Bank President says that India has remarkably improved economically. The International Monetary Fund Chairman makes Similar references. Presidents and Prime Ministers of many countries make laudable references regarding India and its progress. All this has been possible within these few month's.

The impression that we had creat ed about ourselves in the pre-emergency period was no doubt because, to some extent, of the efforts of Mr. Bhupesh Gupta and his party as well Opposition other parties. Mr. Bhupesh Gupta's contribution was not the least among other parties So far as 'gheraos' were concerned, he was a party to the 'gheraos'. so far as the S.V.D. governments were concerned, he was a party to the S.V.D governments. He wants to run with the hare and hunt with the hound. Now, of course, he is in a position to denounce all that, became with the proclamation of emergency he fought against the forces which still remained in darkness and wanted the whole country to be in \*a state of depression arid chaos. I congratulate him for this. This is the first time, when internal emergency was proclaimed, that the C.P.I, has taken a correct stand, a right stand.

Sir, if you go back into the history, you would probably recall, and easily recall—because it is easily recallable —that Mr. Bhupesh Gupta and his party fought for the British and against Mahatma Gandhi and said that Mahatma Gandhi was fighting a, wrong cause. They went on preaching this in India when the Mahatma was fighting for independence tooth and nail. I marvel at Shri Gupta's roundabout turn from being British lackeys to be top patriots during the last few months of emergency. If they can take a roundabout turn that way and come all the way from an entire wrong to entire right, what is wrong in my coming from the deputy

leadership of the Swatantra Party and failing line with the Congress? I joined the Congress because I believ ed in the Congress ideology, because I changed my opinion and I believed in the Congress ideology and the leadership of Prime Minister Mrs. Indira Gandhi an Mr. D. K. Borooah. What is wrong about it? I made a full-breast confession about . my change of opinion. I believe in the Twenty-Point Programme and believe in the Ckmgress ideology. Therefore? 1 joined the Congress. I do not believe in back-seat driving. I do not believe in support and agitation methods. That is given to hypocrites. I believe in doing things straight. When I felt like joining tne Congress, I made no concealmentt about it. I made a statement saying that I wanted to join the Congress. 1 applied to the Congress President in accordance with the procedure that has been laid down. I met the Prime Minister and told her as that I intended joining the Congress. Sir, if Mr. Bhupesh Gupta had the power to screen the people who enter Congress, then may be 1 had to consult him. But, fortunately for our country, did not head the screening committee for the people who were to be admitted in to the Congress. T have done it through the proper channel. Of course, Bhupesh Gupta's party and its position has been a little affected in Orissa with my joining the Congress and, therefore, to that extent, they have lost ground in Orissa. That is why, may be he is trying to put the blame on me. This is like losing something in the pond and trying to find it in the river. Therefore, all his misgivings and the language that he used against me are misplaced.

SHRI BHUPESH GUPTA: I have not used any language.

SHRI LOKANATH MISRA: That shows your genorosity. I cannot talk the way Mr. Bhupesh Gupta speaks. He has the experience of 25 years in this House. He is a public of ator

and goes on propagating the point or view of his party in the country. So, I cannot shout at him the way h'c has done. In my own humble way, I have tried to place my point of view, May be it would convince him and may be he would not have an occasion to refer to me in future the way he did today.

Now, I come back to the Bill.

SHRI BHUPESH GUPTA: 1 can tell you that I never used any disrespectful language. All that I said was that he has joined the Congress. That is an improvement.

Mr. DEPUTY CHAIRMAN: Bhupesh Gupta, you will agree that you are much happier with Mr. Loka-nath Misra being in the Congress than in the-Swatantra. Party.

SHRI BHUPESH GUPTA: Certain, lv. from Swatantra Party to Congress is an improvement. Therefore, I say that the situation has improved.

SHRI LOKANATH MISRA: So far as his references regarding the elections are concerned<sup>^</sup> I cfompletely disagree from him. He says that things have improved now and, therefore, we should have elections and take a fresh mandate from the people. When the extension was sought for last year, his party supported the move because he thought that that was the time when the reactionary forces which create chaos and havoc in the country should be put down. Now, he says that they Have been completely put down or may be tolerably put down (Interruptions). This is according to Mr. Raha who has interrupted me. Now, he feels that we should go back for elections. When we talk of elections in India, we cannot think of the pattern of elections that is prevalent in the Soviet Union. It will have to be a free and fair election in which all the other parties will participate. Therefore, their conception of an election very much differs from ours: We do not believe and our beloved Prime Minis-

#### [Shri Lokanath Misra.]

ter does not feel that it is time yet to go to the polls. So, when she feels that the reactionary forces have been done away with, when we do not have to face that kind of danger in case we go to the elections, then we shall have the elections. Even though we are for the time being giving an extension by one year, we might hold elections- even earlier if the time is opportune. There is no bar to hold the elections earlier simply because we are giving an extension by one year according to the Pill.

Sir, the discipline in the country after the -proclamation of emergency is spectacular. Wherever I go, to whichever office I go, I find that the staff are there in their seats in time. Wherever the time is 10.00 hours, they are there in their seats lit 10.00 hours, and if the time isl 10.15 hours, they are there at 10.15 hours. "Sir, we would like this to take stronger roots. The sappTing has just taken the roots now but we would like the tree to become strong and be in a position to face all weathers. Before that, we cannot welcome cyclone and an immediate 'election would mean a cyclone.

Sir, production has gone up in the country. The foreign exchange earning has doubled, the blance of trades has also doubled or tripled. The price rise has been contained. Sir, in certain items of luxury, only, the prices have varied a little this way or that during the last three months. But, Sir, our common man is very much concerned about agricultural products rather than the luxury goods,, and in those items, prices have definitely gone down. Sir, 80 per cent of our population is concerned with the day-to-day needs like agricultural products and they are having them at fixed prices. And 20 per cent of our population needs luxury goods. There "may have been a slight fluctuation in the prices of luxury good?.

bir, trie zu-point programme nas gathered momentum and it should go forward unhampered. This is a very courageous programme given hy our outstanding Prime Minister in the most opportune time and it has gathered tremendous momentum. But it has still miles to go so that it involves every common man. Everybody in the country feels that he is also a part of this 20-point programme. In addition to that, Sir, the youth which used to behave in the preemergency days as irresponsible persons, toeir energies have now been channelised under the robust and dynamic leadership Shri Saniav Gandhi and the presidentship of Mrs. Ambika Soni. Who would not agree that this should stabilise? If the younger generation becomes more responsible through constructive channels, the generation that would take over the administration of this country, they would be better citizens and the administration in the country would also be responsible. Therefore, it is our duty to support this Bill which seeks to extend the Lok Sabha elections by one year. If all these are supported, then naturally the corollary is that we have to support the extension of the Lok Sabha by another year. Mr. Bhupesh Gupta supports some measures in part and agitates against some measures at his will and at his convenience but the Congress Party, as stated earlier by some Members, does not believe Opportunism and does not believe in benefiting itself. It only believes in the benefit that would accrue to the country. Therefore the Prime Minister and the Leader of the Parliamentary Party and the undisputed leader of the country has rightly taken the decision that the Lok Sabha elections should be postponed for another year. I do not think she has acted on the advice of any group or pressure group as indicated by Mr. Bhupesh Gupta. He smells a rat everywhere because that is the system in the Soviet Union with which he is so much familiar. Therefore he Buspects the evils of proletariat dictatorship everywhere, hut in our country the pressure tactics

does not work that way. The ultimate decision in the ruling party is with the leader and once the leader takes a. decision and the party feels that it is in the right direction, it supports it. I therefore support this Bill.

MR. DEPUTY CHAIRMAN; The House stands adjourned till 2.15 p.m. today.

(The House then adjourned for lunch at seventeen minutes past one of the clock).

The House reassembled after lunch et seventeen minutes past two of the •Clock, THE VICE-CHAIRMAN (SHRI LGKANATH MISRA) in the Chair.

PETITION RE. REDRESS OF GRIE-VANCES OF HANDLOOM WEAVERS

THE VICE-CHAIRMAN (SHRI LOKANATH MISRA): Snri Kader-shah will present the petition.

SHRI M. KADERSHAH (Tamil Nadu): Sir, I beg to present a petition signed by Shri N. V. Subburam President, Handloom Weavers Association and 105 other weavers from Dindigul in Tamil Nadu praying for the redressal of the grievances of the handloom weavers.

# THE HOUSE OF THE PEOI'LE (EXTENSION OF DURATION) AMENDMENT BILL, 1976— contd.

SHRI ABU ABRAHAM: Mr. Vice-Chairman, Sir, in spite of reservations, I voted the Constitution (Fourty-fourth Amendment) Bill yesterday and in spite of reservations, I shall also vote for this Bill but somewhat reluctantly, and only in the belief that this will bo the last time that elections will be postponed. I am doing it as an act of faith—in the Prime Minister, faith in Mr. Gokhale, faith in Mr. Borooah, faith in the Congress Party and faith in the people of India. I would like to state my reservations and express my disappointment, my doubts and fears about this Bill. We have been told again and again that the time

Amdt. Bill, 1976 is not ripe tor holding elections, iney "The time is not ripe for the time is not ripe for that" and so It reminds me of what the Bri tish Government used to say in the old days to their colonies 'You ripe for democracy'. I remoniber. not Some years ago, a Jamaican politician told the British Government 'Do you think we are a bunch of bananas?' As for this country, Sir, we have been ripe for democracy for a long we are a democracy. Our prob today is to maintain the proces and the institutions of democracy. Then again, we are told that we have consolidate the the gains of Emergency. Now, how long are we going to consolidate the gains of the Emergency? Unless fresh gains made, what is there to consolidate? I belived that we shall make no more gains if the emergency continues much longer. In fact, already the negative effects of the Emergency are beinning to show. Various power groups have come up all over the country which are using the Emergency and the atmosphere created by it fo-r ıın authorised and unconstitutional acti vities. People, whether thev are politicians, bureaucrats or other public figure's, are using power for their own purposes in a most cratic manner. This is one reason for the unrest that has arisen in some parts of the country. Mr. Borooah mentioned this morning-Mr Gokhale has also said this—that 'here are still disruptive elements in the country. Of course, there will always be some disruptive elements, But we shoud put them down. Postponing the elections will only strengthen these elements. We are nevei going to have perfect conditions foi an election. Postponing the election; is. in fact, what these reactionary elements want because they are no the people who believe in the norma democratic processes.

Sir, the Prime Minister has sai that the Emergency is a strong medi cine. I think it is a perfect analog because, I believe, the Emergenc; came about on account of some sick